## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 90 OF 2017**

Dated: 19th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Bihar State Power Transmission Co. Ltd. & Anr. .... Appellant(s)

Vs.

M/s Shree Cement Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Kumar Mlhir for R-1

Mr. C.K. Rai

Mr. Umesh Prasad Mr. Mohit Rai for R-2

## **ORDER**

List the matter on 27.02.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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